

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. 1346
TO BE ANSWERED ON 3rd DECEMBER, 2024**

Implementation of PMMSY

1346. SHRI MAGUNTA SREENIVASULU REDDY:

SHRI KRISHNA PRASAD TENNETI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्य पालन, पशु पालन और डेयरी मंत्री be pleased to state:

(a) the details of implementation of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in Andhra Pradesh component-wise during the last five years district-wise, especially in Prakasam and Bapatla Parliamentary Constituency;

(b) the details of funds allocated and utilised for the implementation of PMMSY in the country during such period including Andhra Pradesh and especially in Prakasam and Bapatla Parliamentary Constituency;

(c) the details and the present status and proposed timeline for completion of pending infrastructure works under the PMMSY scheme in Andhra Pradesh, district-wise, especially in Prakasam and Bapatla Parliamentary Constituency; and

(d) the steps taken by the Government to increase awareness regarding the PMMSY schemes in the Country, including during the such period including Andhra Pradesh especially in Prakasam and Bapatla Parliamentary Constituency?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry & Dairying (MoFAH&D), Government of India is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of five years from 2020-21 to 2024-25 in all States and Union Territories including Andhra Pradesh. During the last four years and in the current year, the proposals received from Government of Andhra Pradesh have been approved at a total cost of Rs.2398.72 crore, with central share of Rs.559.10 crore under PMMSY for the development of fisheries and aquaculture in the State. The activities approved during the last four years and in the current year is furnished at Annexure-I. As reported by Government of Andhra Pradesh, activities implemented under PMMSY in Prakasam and Bapatla District are furnished at Annexure-II.

(b): During the last four years and in the current financial year, Rs.7162.00 crore have been allocated by Department of Expenditure, Ministry of Finance, Government of India for implementation of PMMSY and of which Rs 4671.62 crore have been utilized for implementation of PMMSY in all States and Union Territories (UTs) including Andhra Pradesh. The DoF, MoFAH&D has released an amount of Rs.482.97 Crore to the Government of Andhra Pradesh for implementation of PMMSY during this period. The Government of Andhra Pradesh has reported utilization of Rs.328.13 Crore for implementation of PMMSY in the State. The fund allocated and utilized under PMMSY in Prakasam and Bapatla District as reported by Government of Andhra Pradesh is furnished below:

Sl. No	District	Fund Allocated (Rupees in Lakh)	Funds Utilised (Rupees in lakh)
1	Bapatla	1806.00	499.05
2	Prakasam	1148.81	270.46

(c): As reported by Government of Andhra Pradesh, the status of district-wise infrastructure activities implemented under PMMSY including in Prakasam and Bapatla Parliamentary Constituency is furnished at Annexure-III.

(d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) is implementing a central sector activity namely 'Training, Awareness, Exposure and Capacity Building' in all States and Union Territories including Andhra Pradesh. The National Fisheries Development Board (NFDB) has been designated as the Nodal organization for implementation of this activity with 100% central assistance under PMMSY. The NFDB has reported that 2981 outreach, awareness, training and capacity building programmes have been conducted for popularisation of PMMSY through different agencies including Fisheries Institutions, Universities, College and Private empaneled agencies across the Country, in which outreach covering 3.7 crores fishers, fish farmers and other statkeholders.

The Government of Andhra Pradesh has informed that various activities were taken up for popularize the PMMSY in the State including in Prakasam and Bapatla Parliamentary Constituency such as (i) Broadcast in All India Radio (ii) Awareness camps across the State (iii) the components of PMMSY were translated in Telugu, and Pamphlets were distributed among the fishers and farmers in the state, and (iv) the PMMSY was also popularized during Sagar Parikrama Programme.

Annexure-I

Statement referred to in reply of part (a) of Lok Sabha Unstarred Question No.1346 regarding Implementation of PMMSY for answer on 3rd December, 2024-Activities approved to Government of Andhra Pradesh under PMMSY.

(Rupees in Lakh)

S. N	Name of the Activity	Unit	Physical unit	Project Cost	Central Share
(i)	(ii)	(iii)	(iv)	(v)	(vi)
1	Freshwater Finfish Hatcheries	Number	5.00	125.00	36.00
2	Brackish water Hatcheries	Number	10.00	500.00	150.00
3	Construction of Biofloc ponds for freshwater area	Hectare	47.00	658.00	186.48
4	Construction of Biofloc ponds for Brackish water area	Hectare	50.00	900.00	265.68
5	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	1914.00	5742.00	1641.00
6	Establishment of Open Sea cages	Number	800.00	4000.00	1084.80
7	Seaweed culture rafts including inputs	Number	26000.00	390.00	115.20
8	Establishment of Seaweed culture with Monoline/tube net Method including inputs	Number	41200.00	3296.00	902.40
9	Bivalve cultivation (mussels, clams, pearl etc.)		50.00	10.00	3.00
10	Establishment of large RAS (with 8 tanks of minimum 90 m ³ /tank capacity 40 ton/crop)	Number	34.00	1700.00	480.00
11	Establishment of Medium RAS (with 6 tank of minimum 30m ³ /tank capacity 10 ton/crop)	Number	10.00	250.00	72.00
12	Establishment of Backyard mini-RAS units	Number	20.00	10.00	3.12
13	Installation of Cages in Reservoirs	Number	300.00	900.00	254.16
14	Construction of Cold Storages/Ice Plants (10 tons/day)	Number	10.00	400.00	115.20
15	Construction of Cold Storages/Ice Plants (20 tons/day)	Number	1.00	80.00	19.20
16	Construction of Cold Storages/Ice Plants (30 tons/day)	Number	1.00	120.00	43.20
17	Construction of Cold Storages/Ice Plants (50 tons/day)	Number	4.00	600.00	162.00
18	Insulated vehicles	Number	200.00	4000.00	1152.00
19	Live fish vending Centres	Number	245.00	4900.00	1408.80
20	Motor cycle with Ice Box	Number	800.00	600.00	172.80
21	Three-wheeler with Ice Box including e-rickshaws for fish vending	Number	400.00	1200.00	345.60
22	Fish Feed Plants (Large)	Number	5.00	1450.00	450.00

S. N	Name of the Activity	Unit	Physical unit	Project Cost	Central Share
23	Fish retail markets including ornamental fish/aquarium markets.	Number	150.00	12000.00	3288.00
24	Fish kiosks including kiosks of aquarium/ornamental fish	Number	4615.00	14263.75	3992.73
25	Fish Value Add Enterprises Units	Number	25.00	1250.00	360.00
26	E-platform for e-trading and e-marketing of fish and fisheries products	Number	1.00	100.00	24.00
27	Support for acquisition of Deep-Sea fishing vessels for traditional fishermen	Number	50.00	6000.00	1526.40
28	Establishment of Bio-toilets in mechanised fishing vessels	Number	1300.00	650.00	159.60
29	Disease diagnostic and quality testing labs	Number	2.00	50.00	15.00
30	Disease diagnostic and quality testing Mobile labs/clinics	Number	8.00	280.00	79.80
31	Communication and /or Tracking Devices for traditional and motorised vessels like VHF/DAT/NAVIC/Transponders etc.	Number	10000.00	3500.00	892.08
32	Providing boats (replacement) and nets for traditional fishermen	Number	2191.00	10955.00	2659.20
33	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	123000.00	19922.4	6640.80
34	Establishment of Brood Banks	Number	1.00	500.00	300.00
35	Integrated Aqua Parks	Number	1.00	8808.00	5285.00
36	Development of fishing harbours and fish landing centres	Number	3.00	113720.00	12000.00
37	Modern Integrated Fish Landing Centres		6.00	12691.32	7614.79
38	Establishment of artificial reefs along the coast of Karnataka		22.00	770.00	462.00
39	Multipurpose Support Services – Sagar Mitra	Number	600.00	2581.20	1548.72
	Total			239872.67	55910.76

Annexure-II

Statement referred to in reply of part (a) of Lok Sabha Unstarred Question No.1346 regarding Implementation of PMMSY for answer on 3rd December, 2024 - Activities sanctioned under PMMSY to implement in Bapatla and Prakasam District.

S.No.	Name of the Activities	Bapatla	Prakasam
		Approved Unit	Approved Units
1	New Brackish water Hatcheries	4	1
2	Biofloc ponds for Brackish water Ponds	9	6
3	Biofloc ponds for Fresh water Ponds	5	3
4	Stocking of fingerlings in reservoir	47	160
5	Large RAS systems	4	3
6	Medium RAS	1	0
7	Ice Plants- 10T	1	1
8	Ice Plants- 50T	1	0
9	Open sea cage culture	26	10
10	Cages in Reservoir	5	6
11	Motor cycles with Ice box	27	35
12	Insulated Vehicles	14	9
13	Deep Sea Fishing Vessels	12	0
14	Bio-Toilets	210	33
15	Mobile laboratories	1	1
16	Boats & Nets	289	109
17	Fish Retail Market	4	5
18	Value added enterprises	4	4
19	Live fish vending centers	14	9
20	Construction of Fish kiosks	31	42
21	Fish kiosks Mini	168	206
22	3-wheeler with ice box	17	17
23	Sea weed	13660	5191
24	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	32054	24246

Annexure-III

Statement referred to in reply of part (c) of Lok Sabha Unstarred Question No.1346 regarding Implementation of PMMSY for answer on 3rd December, 2024 - Status of district-wise infrastructure activities implemented under PMMSY including in Prakasam and Bapatla District.

S. No	District Name	Component Name	Present Status
1	Srikakulam	Budagatlapalem Fishing Harbour	Works Commenced
2	Vizianagaram	Fish Landing Centre (FLC), Chintapally	Tender Stage
3	Anakapally	Pudimadaka Fishing Harbour	Works Commenced
		FLC, Rajayyapeta	Tender Stage
		FLC. Dondavaka	Tender Stage
4	Visakhapatnam	FLC, Bhimili	Tender Stage
5	Kakinada	FLC Uppalanka	Tender Stage
6	Bapatla	Integrated Aqua Park	Advance possession of land is taken, Executive agency identified.
7	Prakasam	Kothapatnam Fishing Harbour	Alternate site was identified.
8	Tirupathi	FLC Rayadaruvu	Tender Stage
